					Annexure-7						
		Name of the (Corporate Debt	or : Hiranmaye	e energy limited	; Date of commer	cement of	CIRP:03-01	-2024 ;		
			List of (Operational Cr	editors (Governr	nent Dues) (Amoı	unt in ₹)				
SI. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount	Amount	Amount of claim	Amount of
	Department	Government	Date of	Amount	Amount of	Nature of claim	Whether	of	of any	under	claim not
			Receipt	claimed	claim admitted		Related	contingen	mutual	verification	admitted
							Party?	t claim	dues,that		
1	WB-VAT	West Bengal	17.01.2024	11,36,408	-	Statutory Dues	No	-	-	-	11,36,408
	Total			11,36,408	-			-	-	-	11,36,408

Note:

- 1) Please note that the list of creditors as stated above is subject to updation as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or updation of the claims.
- 2) The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different treatment.